

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

**(IB)-1120(ND)2018**

**CORAM:**

**PRESENT: DR. V. K. SUBBURAJ**  
**HON'BLE MEMBER(T)**

**MS. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.01.2019**

**NAME OF THE COMPANY: M/s. Corporation Bank V/s. M/s. Clover Forging  
& Machininh Pvt. Ltd.**

**SECTION OF THE COMPANIES ACT: 7 of IBC, 2016**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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**Present: Ms. Tine Abraham and Mr. Akshay Puri, Advocates for the Petitioner**

**ORDER**

Ms. Tine Abraham, Advocate appearing on behalf of Mr. Rohit Mehra submits that he has been proposed as RP in the meeting of the COC held on 27<sup>th</sup> December, 2018. She shall be filing an appropriate application duly supported by resolution and the affidavit within 1 week. Progress report be also filed.

To come up on 18<sup>th</sup> January, 2019.



**(V. K. Subburaj)**  
**Member (T)**



**(Ina Malhotra)**  
**Member (J)**